

Action Taken Report

In the matter before the Hon'ble NGT Order O.A No. 27 / 2020(WZ) i.e. Roshni B. Patel V/s Union of India &Ors.

1) Major points in complaint:

- a. Dumping of Hazardous waste and Disposal of Fly Ash on land by M/s. Hazira Freight Container Station Pvt Ltd (Respoendant no. 7) on Survey No. 434 paiki 1/A, Village: Hazira, Ta: Choryasi, District: Surat.
- b. Violation of CRZ Notification -2011 by M/s. Hazira freight Container Station Pvt Ltd (Respoendant no. 7) on Survey No. 434 paiki 1/A, Village: Hazira, Ta: Choryasi, District: Surat.
- c. Dumping of Hazardous waste and Disposal of Fly Ash on land by M/s. Essar Steel India Ltd (Respoendant no. 8) on Survey no. 261 of Village: Hazira, Ta: Choryasi, District: Surat.

2) Direction:

“The respondents are directed to file their reply.”

3) Latest status of the Industries:

- (i) M/s. Hazira Freight Container Station Pvt Ltd located at Survey No. 434 paiki 1/A, Village: Hazira, Ta: Choryasi, District: Surat is visited with reference to verification on dated 04/09/2020. Salient features of inspection report are as follows:
 - Industrial unit is Red Category and Large scale.
 - Unit has obtained Consent to Estiblash (CTE) for Dry Cargo Handling-85000 MT/Month, valid up to 28/06/2023.
 - They have started to store empty containers as part of port backup facility.
 - Applied for Consolidate Consent and Authorization (CCA) of the Board on 30-09-2020.
 - Detail Inspection report (IR) is attached as **(Annexure – I.)**
 - Show Cause Notice issued to unit for not obtained CC&A of the Board dated 18.09.2020

General Observation :

- Looking to the situation, unit has reclaimed premises (Survey no. 434 paiki 1/A) having 25 ha. land area by fly ash and out of total @ 70% top surface of premises is found covered with slag.

- Industry has constructed boundary wall at periphery of the premises. Industry has started to store empty containers as port backup facility.
 - Contacted person Mr. Girish Gupta (Incharge) has furnished land possession certificate duly signed by Range Forest Officer (RFO), Dumas. As per this certificate unit has taken over 25 ha. forest land (S. No. 434/A/1) on dated 19.02.2015 from Ministry of Environment & Forest, New Delhi for port backup facility. **(Annexure - II)**
 - Industry has obtained CTE-83802 dated 15.02.2017 from the Gujarat Pollution Control Board (GPCB). Industry has submitted letter to this office dated 08.09.2020 **(Annexure - III)** and stated that they had reclaimed 25 ha. premises land by fly ash and Electric Arc Furnace (EAF) - Slag which was received from M/s. Essar Steel India Ltd and M/s. Reliance Industries Ltd (through M/s. Ashtech India Pvt Ltd).
 - Unit has submitted demarcation report prepared by Institute of Remote Sensing, Anna University, Chennai-25 during July, 2018. According to the report the site (Block/Survey No: 434/A/1) is about 306m from HTL (Creek) line. **(Annexure - IV)**.
 - Hazira Freight Container Station Pvt. Ltd. have also submitted details vide their letter dated 17-09-2020 regarding fly ash received from M/s. Reliance Industries Ltd and fly ash and slag received from M/s Essar group of industry is attached as **(Annexure – V)**.
- (i) M/s. Essar Steel India Ltd is visited with reference to verification on dated 03/09/2020. Salient features of inspection report are as follows:
- Survey no. 261 of village Hazira is within the premises of M/s. Essar Steel India Ltd.
 - At present, no dumping/storage of the fly ash/slag/Hazardous Waste is observed on the survey no. 261
 - In past, this unit has disposed its Electric Arc Furnace (EAF) Slag and Fly ash for filling of low lying area of land of survey no. 434 paiki 1/A of M/s. Hazira Freight Container Station Pvt Ltd (Annexure-III).
 - Details of total generation & disposal of fly ash from M/s. Essar Steel India Ltd is attached as **(Annexures- VI-A)** and **(Annexures- VI-B)**.

(iii) M/s. Reliance Industries Ltd is visited with reference to verification on dated 04/09/2020. Salient features of inspection report are as follows:

- This unit is giving its fly ash to M/s. Ashtech India Pvt Ltd for filling of low lying areas, brick manufacturers and cement manufacturers.
- Show cause Notice issued to M/s. Reliance Industries Ltd on 18.09.2020.
- Details of total generation & disposal of fly ash from M/s. Reliance Industries Ltd is attached as **(Annexure – VII)**.
- M/s. Hazira Freight Container Station Pvt Ltd has received fly ash form M/s. Reliance Industries Ltd through M/s. Ashtech India Pvt Ltd for land filling in their land (Annexure-III).

INSPECTION REPORT

Name and Address of unit	M/s. Hazira Container Freight Station Pvt. Ltd. (GPCB ID :50993) Block/Survey No: 434/A/1, Hazira, Tal: Chorasi, Dist: Surat-394270
Date & Time of Visit	04/09/2020 at 10:30 Hrs
Visited By	J. D. Oza(SSO), B. D. Gohil(AEE), N.M. Kavar(SSA)
Person Contacted	Mr. Girish Gupta (In-charge)
Reference	1. HO Email dated 25.08.2020 for compliance verification in OA No. 27/2020 (WZ)
Direction as per Hon'ble NGT O.A. No. 27/2020 (WZ), order dated 04.08.2020 1. Dumping of Hazardous waste and Disposal of Fly Ash on land. 2. Violation of CRZ Notification -2011.	Compliance status during visit; 1. Unit has used Fly Ash (from M/s. Reliance Industries Ltd & M/s. Essar Steel India Ltd) and Slag (of M/s. Essar Steel India Ltd) for reclamation of their forest land (25 ha) acquired from Forest Department as both fly ash and slag is not considered as Hazardous waste as per the Note of Schedule-I [See rule 3(1) (17) (i)] of Hazardous And Other Wastes (Management and Tran boundary Movement) Rules- 2016. 2. Unit has submitted demarcation report prepared by Institute of Remote Sensing, Anna University, Chennai-25 during July, 2018. According to the report the site (Block/Survey No: 434/A/1) is about 306m from HTL (Creek) line.
Observation/Relevant Information	<ul style="list-style-type: none"> • With the above mentioned references, this unit M/s. Hazira Container Freight Station Pvt. Ltd. (GPCB ID :50993) is inspected. • Looking to the situation, they have reclaimed premises having 25 ha. land area by fly ash and out of total @ 70% top surface of premises is found covered with slag. • Industry has constructed boundary wall at periphery of the premises. Industry has started to store empty containers as port backup facility. • Contacted person Mr. Girish Gupta has furnished land possession certificate duly signed by RFO, Dumas, as per this certificate unit has taken over 25 ha. forest land (S. No. 434/A/1) on dated 19.02.2015 from Ministry of

	<p>Environment & Forest, New Delhi for port backup facility. (Copy of the same uploaded h/w.)</p> <ul style="list-style-type: none"> • Industry has obtained CTE-83802 dated 15.02.2017 from the GPCB. Industry has submitted letter to this office on dated 08.09.2020 (Copy of the same is attached h/w.) and stated that they had reclaimed 25 ha. premises land by fly ash and EAF- Slag which was received from M/s. Essar Steel India Ltd (PCB ID: 14186) and M/s. Reliance Industries Ltd (PCB ID: 21170) (through M/s. Ashtech India Pvt Ltd). However they have not furnished details regarding quantity of fly ash & slag and receiving date/period. • We have instructed in written to furnish the same details regarding quantity of fly ash & slag and receiving date/period with supporting documents. (Copy of NEI& Written instruction attached h/w.) • Looking to above information regarding fly ash & slag received from M/s. Essar Steel India Ltd (PCB ID: 14186) and M/s. Reliance Industries Ltd (PCB ID: 21170), we inspection both industries and detail IR uploaded in their respective PCB IDs.
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-sd-

J. D. Oza

SSO

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B. D. Gohil

AEE

-sd-

N. M. Kavar

SSA

Date : 19/2/2015

POSSESSION CERTIFICATE

As per the Govt. of India Ministry of Environment & forest, New Delhi's letter No. 6-GJC 003/2014-BHO/124 Dt.30/01/2015 the Government have ordered to release the area 25.00 ha. S.No. 434/A/1 Pt, of Village Suvali - Hazira Talukà Choryasi District Surat for the Purpose of 25.00 ha. Port Back up Facilities According area of 25.00 ha. of Srv. No. 434/A/1 Pt From the Hazira forest of village Hazira Dist. - Surat is Handed Over on Dated 19/2/2015 To Hazira Container Freight Station Pvt. Ltd. Hazira for the purpose Laying (25.00 Ha.) Port Back up Facilities.

On behalf of Forest Department, the possession of said land is handed over by the Range forest officer Shree R. A. Bhatt where as the charge of land is taken over by Shree Sujay. G. Shah the representative of to Hazira Container Freight Station Pvt. Ltd. Hazira.

Possession Handed Over By

Possession Handed Over To

Range Forest Officer
Dumas

FOR HAZIRA CONTAINER FREIGHT STATION PVT. LTD.

Joshi
Hazira Container Freight Station Pvt. Ltd.

DIRECTOR

Sharma

Hazira Container Freight Station Pvt. Ltd.

Ref No. :

Date : - -20

Ref. no: GPCB/C/02/2020

GPCB ID: 50993

તા.: 08/09/2020

પ્રતિ

મુખ્ય અધિકારીશ્રી (સુરત વિભાગ),
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,
પર્યાવરણ ભવન, સેક્ટર -10 / A
ગાંધીનગર- 382010

Kind Atten: શ્રી જી. બી. વસાવડા સાહેબ (સિનિયર સાયન્ટિફિક ઓફિસર)

વિષય: તાપસ માટે દાખલ થવાની સૂચના (નોટિસ)

સંદર્ભ: 1. આપશ્રી તરફ થી મળેલ સૂચના (નોટિસ) તારીખ 04/09/2020

મહેરબાન સાહેબ,

જય ભારત સાથે જણાવવાનું કે ઉપરોક્ત વિષય અન્યથા આપશ્રી તરફ થી મળેલ સૂચના (નોટિસ) તારીખ 04/09/2020.

1. સવિનય સહ આપ શ્રી ને જણાવવાનું કે હાલ માં અમારી કંપની દ્વારા કસ્ટમ બાઉન્ડેડ કન્ટેનર ફેઇટ સ્ટેશન માટે બાંધ કામ નું કાર્ય હાથ ધરેલ છે. હાલમાં પોર્ટ બેકઅપ ફેસિલિટી માટે એમ્પટી કન્ટેનર હેન્ડલિંગ કાર્ય શરૂ કરવામાં આવેલ છે, આપ શ્રી ના માર્ગદર્શન મુજબ CTE નંબર 83802, 15/02/2017 સંદર્ભે CCA મેળવવા માટેની કાર્યવાહી ટૂંક સમય માં હાથ ધરીશું.

2. અમો ને જણાવેલ CTE ની દરેક શરતો નું અમારી દ્વારા પાલન કરવામાં આવેલ છે. (આ સાથે સીઆરએડ મેપ ની નકલ સાદર કરેલ છે.)

3. અમારી કંપની પ્રિમાઇસિસ નું 25 હેક્ટર માં રિકલેમેશન કરવા આવેલ છે. તે માટે અમો દ્વારા ફ્લાય એશ અને ઈએએફ - સ્લેગ નો ઉપયોગ કરેલ છે. અમો ફ્લાય એશ અને ઈએએફ - સ્લેગ એસ્સાર સ્ટીલ લિમિટેડ (એ એમ / એન એસ) અને રિલાયન્સ ઇન્ડસ્ટ્રીઝ (એસ્ટેક ઇન્ડિયા પ્રા લિ) પાસે થી મેળવેલ છે. અમો દ્વારા મેળવેલ ફ્લાય એશ અને ઈએએફ - સ્લેગ ની વિગત તમને ટૂંક સમયમાં જાણ કરીશું.

4. સરકાર શ્રી તરફથી અમોને મળેલ ફોરેસ્ટ જમીન ની દસ્તાવેજની નકલ આ સાથે રજૂ કરીએ છીએ.

5. અમારી હદ ની 3 કિમી રેડિએશન ની ગુગલ ઈમેજ આ સાથે રજૂ કરીએ છીએ.

આભાર સહ,

આપનો વિશ્વાસુ,

હજીરા કન્ટેઇનર ફેઇટ સ્ટેશન પ્રા.લી. વતી,

જગજી

સંજય જી. શાહ

(ચેરમેન)

બીડાણ: ઉપર મુજબ

નકલ રવાના : અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, સુરત

550-LB11
08/09/20

Hazira Container Freight Station Pvt. Ltd.

Ref No. :

Date : - -20

Date : 08/09/2020

Ref: GPCB/C/02/2020
GPCB ID : 50993

To,
The officer.(Surat division,)
Gujarat pollution control board,
Paryavaran Bhavan
Gandhinagar.

Kind Attention. Shri. G.B. vasavda sir.(Sr.Scientific officer)

Sub. In response to your notice dated.04/09/2020

Respected sir,

In response to your notice dated 04/09/2020, we have to state as under...

1. At present our company is preparing custom bound container freight station for port backup facility. Also we have started handling empty containers in our premises. To obtain CCA permission according to your instructions CTE no 83802,dated 15/02/2017.
2. We will follow all your instructions as per your reference mantioned in CTE letter. (CRZ Map is enclosed herewith)
3. Earth filling work in 25 hectors of land is going on with fly ash and EAF slag which received from Essar Steel Limited (AM/NS). Also we have received fly ash from M/s. Reliance Industries (Astech India Pvt Ltd.). Details will be sent to you within a short period of time.
4. Dastavej of Forest land received from Government is also enclosed
5. Google image of 3 km radius is also enclosed herewith.

Thanking you, we remain,

Yours faithfully,

M/s. Hazira container Freight Station Pvt Ltd



Sanjay Shah.
(Chairman)

Encl. : As above

C.C.to GPCB, Surat.

7/33-34, Sharda Sadan Building, Near Alankar Cinema, Station Road, Surat - 395 003.

Ph.: 0261-2419300, Fax No.:0261-2412244, E-mail : hazira_freight@yahoo.com

Service Tax No. : AACCH6389JSD001

REPORT ON
DEMARCATIION OF HIGH TIDE LINE / LOW
TIDE LINE AND CRZ AREA AT 1:4000 SCALE
FOR THE PROPOSED PROJECT TO SETTING UP
PORT BACK UP FACILITIES IN VILLAGE HAZIRA
(SUVALI), CHORYASI TALUKA, SURAT DIST.,
GUJARAT.

FOR

M/S. HAZIRA CONTAINER FREIGHT STATION PVT. LTD.,
7/33-34, SHARADA SADAN BUILDING,
NEAR ALANKAR CINEMA,
STATION ROAD, SURAT - 395 003.



INSTITUTE OF REMOTE SENSING
ANNA UNIVERSITY, CHENNAI-25

July 2018

[Handwritten Signature]

ALCF5

ABSTRACT

Based on the request of M/s HAZIRA Container Freight Station Pvt. Ltd, Surat, "Demarcation of High Tide Line / Low Tide Line and CRZ area at 1:4000 scale for the Proposed Project to Setting Up Port Back Up Facilities in Village Hazira (Suvali), Choryasi Taluka, Surat Dist., Gūjarat", was taken up by Institute of Remote Sensing. Tide data collected from the various organizations were analyzed. The mean high tide line was delineated by the conjunctive use of modern mapping equipments like GPS capable of getting the accurate geographical locations, remote sensing images indicating the physical and associated tonal information on the tidal influence along the coast and bay, field equipments like salt meters to assess the pH value as indicator of tidal influence and the closer field inspection. The demarcation of High Tide Line and Low Tide line was carried out using differential GPS. The High Tide Line and Low Tide line has also been marked on the cadastral map of 1:4,000 scale for reference.



**DEMARCATON OF HIGH TIDE LINE / LOW
TIDE LINE AND CRZ AREA AT 1:4000 SCALE
FOR THE PROPOSED PROJECT TO SETTING UP
PORT BACK UP FACILITIES IN VILLAGE HAZIRA
(SUVALI), CHORYASI TALUKA, SURAT DIST.,
GUJARAT**

1.0 INTRODUCTION

Anthropological pressures and natural calamities put pressure on the existing ecosystem. Growing industrial areas along the coastlines and discharge of domestic and industrial sewage are polluting these areas. Conservation efforts are being considered and taken up by various control mechanism. Coastal zone regulation act is one such mechanism where legislation to preserve, protect, develop, and where possible, to restore or enhance, the resources of the Nation's coastal zone is being attempted. The coastal eco systems are to be preserved for sustenance of the flora and fauna specific to that region and the local population that depend on it. Therefore, it is of national importance and economic value. The development of a nation and the sustenance of the eco system are to be balanced for general prosperity by appropriate scrutiny of the prevailing eco system and proposed development plans.

1.1 Coastal regulation zone

The Ministry of Environment and Forestry has notified the regulation rules along the nation's coastline and the gist is presented below.

CRZ shall apply to the land from the high tide line up to 500m in the land -ward side along the sea front and CRZ shall apply to the land area between HTL to 100 mts or width of the bay whichever is less on the landward side along the tidal influenced water bodies that are

connected to the sea and the distance up to which development along such tidal influenced water bodies is to be regulated shall be governed by the distance up to which the tidal effects are experienced and area between the low tide line and high tide line. In the case of rivers, bays and backwaters, the distance from the high tide level shall apply to both sides and this distance shall not be less than 100 meters or the width of the bay, river or backwater whichever is less. (Ministry of Environment and Forests Notification, Feb 1994 & MoEF revised CRZ notification dated 06.01.11). There are four type of category in coastal regulation zone.

i. Category - I (CRZ I)

Areas that is ecologically sensitive and important such as national parks, marine parks, sanctuaries, reserve forests, wildlife habitats, mangroves, corals/coral reefs, areas close to breeding and spawning grounds of fish and other marine life, areas of outstanding natural beauty, historically important and heritage areas, area rich in genetic diversity, areas likely to be inundated due to rise in sea level consequent upon global warming and such other areas as notified by government from time to time .

ii. Category - II (CRZ II)

Area that have already been developed up to or close to the shoreline. For this purpose, developed area is referred to as area within the municipal limits or other legally designated urban areas which is already substantially build up and which has been provided with drainage and approach roads and other infrastructure facilities such as water supply and sewerage lines.

iii. Category - III (CRZ III)

Area that are relatively undisturbed and those which do not belong to either I or II. These will include coastal zone in the rural areas developed or undeveloped and also areas within municipal limits or in other legally designated urban areas which are not substantially built up.

iv. Category - IV (CRZ IV)

The CRZ IV consists of the water area from the Low Tide Line to twelve nautical miles on the seaward side and the water area of the tidal influenced water body from the mouth of the water body at the sea up to the influence of tide which is measured as five parts per thousand during the driest season of the year.

V. others

Areas requiring special consideration for the purpose of protecting the critical coastal environment and difficulties faced by local communities namely CRZ area falling within municipal limits of Surat, the CRZ areas of Kerala including the backwaters and backwater islands and CRZ areas of Goa.

1.2 Definitions

The accepted definitions of the terminology used in the context of coastal zone regulation are necessary to aid the planners.

i. High tide line:

The line of intersection of the land with the water's surface at the maximum height reached by a rising tide. The high tide line may be determined, in the absence of actual data, by a line of oil or scum along shore objects, a more or less continuous deposit of fine shell or debris on the foreshore or berm, other physical markings or characteristics,

vegetation lines, tidal gages, or other suitable means that delineate the general height reached by a rising tide. The line encompasses spring high tides and other tides that occur with periodic frequency but does not include storm surges in which there is a departure from the normal or predicted reach of the tide due to the piling up of water against a coast by strong winds such as those accompanying a hurricane or other intense storm.

ii. Mean High Water Line/Mark (MHWL)

The line on the shore in tidal areas established by the fluctuations of water and indicated by physical characteristics such as a clear, natural line impressed on the bank, shelving, changes in the character of soil, destruction of terrestrial vegetation, the presence of litter and debris, or other appropriate means that consider the characteristics of the surrounding area.

iii. Tidal Wetland:

A tidal wetland is a wetland that is inundated by tidal waters. Tidal waters rise and fall in a predictable and measurable rhythm or cycle due to the gravitational pulls of the moon and sun. Tidal waters end where the rise and fall of the water surface can no longer be practically measured in a predictable rhythm due to masking by other waters, wind, or other effects. Tidal wetlands are located channel ward of the high tide line (i.e., spring high tide line) and are inundated by tidal waters two times per lunar month, during spring high tides.

iv. Spring tide

Burst of tide that happens two time during a lunar month due to the reinforced influences of Sun and moon when the sun, moon and earth are aligned. This tide happens around new moon and full moon days.

Govt. of India has issued a notification during January 2011 classifying the Coastal Regulation Zone in order to regulate the various

activities in the coastal zone. The Ministry of Environment and Forest, Govt. of India has approved Coastal Zone management Plan for Gujarat area in 1:25,000 scale which now is updated to 1:4,000 scale after appropriate resurvey, wherever applicable.

v. Mangroves

Mangroves are salt-tolerant plants of tropical and subtropical intertidal regions of the world. The specific regions where these plants occur are termed as 'mangrove ecosystem'. These are highly productive but extremely sensitive and fragile. Besides mangroves, the ecosystem also harbors other plant and animal species. Experiences have proved that the presence of mangrove ecosystems on coastline save lives and property during natural hazards such as cyclones, storm surges and erosion. They are breeding, feeding and nursery grounds for many estuarine and marine organisms. The ecosystem has a very large unexplored potential for natural products useful for medicinal purposes and also for salt production, apiculture, fuel and fodder, etc.

1.3 Geoinformatics in CRZ

It is important to ascertain the geographical location of a land area to be developed for a specific purpose along the coastline by appropriate technology. Especially because of the escalated land values in recent times, a very accurate assessment of the spatial disposition of the land area in relation to the coastal eco system at a suitably larger scale is warranted. This involves two tasks namely

- a. Demarcation of the high tide lines accurately; and
- b. Referencing the land to be developed to the high tide line.

The mean high tide line can be delineated by the conjunctive use of modern mapping equipments like GPS capable of getting the accurate

geographical locations, remote sensing images indicating the physical and associated tonal information on the stretches tidal influence along the coast and bay, field equipments like salt meters to assess the in-situ pH value as indicator of tidal influence and the closer field inspection. The strengths of these technologies are judiciously adopted by the expert survey team for a dependable demarcation of the coastal features. The strengths of tools used for HTL/LTL demarcation are explained below.

- i. GPS: The Global Positioning System (GPS) system of satellites in space orbit and the ground based receivers used for finding out the position of a point anywhere on the unobstructed earth surface having sight of four or more GPS Satellites on continuous basis worldwide, day and night. Depending on the type of GPS receiver, it is possible to position a point with even sub cm accuracy.
- ii. Remote Sensing: This is space borne resource Satellite technology whereby it is possible to map the earth surface in various ranges of EMR spectrum thereby facilitating the picture reading of the earth surfaces in different ways at different intervals of time. The physical characteristics, natural impressions/ land cover footprints and tonal/textural indications can be interpreted with these images for land cover mapping on factual basis.
- iii. GIS: This is spatial map environment where the information derived about the topography and thematic information about the tidal influence, land cover, etc. are organized and their spatial relationship features can be represented and analyzed. The regulation zone such as 100m buffer from bay can be readily generated and presented to the user in an easily decipherable map form.

Institute of Remote sensing has vast and strong experience in the field modern mapping using the advanced data sources like remote sensing and the modern equipments like GPS. It has a very long experience in modern mapping in the form of field execution, training and the academics, as a result of which an expert team has been developed. IRS has so far executed more than 150 consultancy projects in coastal zone regulation mapping alone across the country.

The Govt. of India has approved the Institute of Remote Sensing, Anna University as one of the authorized agencies for demarcating the HTL/LTL line as per Lr.No.J17011/8/92-1A III, dated 10.05.99 of Ministry of Environment & Forest, Govt. of India. Guidelines have been issued by the Govt. of India for demarcating the HTL/LTL line. The guidelines are taken into consideration by IRS while demarcating the HTL/LTL.

2.0 DEMARCATION OF HTL LINE ON THE LOCAL LEVEL CZM MAP

Based on the request of M/s HAZIRA Container Freight Station Pvt. Ltd, Surat, "Demarcation of High Tide Line / Low Tide Line and CRZ area at 1:4000 scale for the Proposed Project to Setting up Port Back up Facilities in Village Hazira (Suvali), Choryasi Taluka, Surat Dist. Gujarat", was taken up by Institute of Remote Sensing.

2.1 Methodology

As indicated previously, the mean high tide line was delineated by the conjunctive use of modern mapping equipments like GPS capable of getting the accurate geographical locations, remote sensing images indicating the physical and associated tonal information on the tidal influence along the coast and bay, field equipments like salt meters to assess the ppt (part per thousands) value as indicator of tidal influence

and the closer field inspection. If the ppt exceeds 5, then the influence of tide is positive.

2.1.1 Field data

In order to prepare the local level map on 1:4,000 scale, the site has been inspected by IRS personnel during 28.06.2016 & 29.06.2016. The project site is located in Hazira village near industrial belt having transportation infrastructure in the eastern side, i.e land ward side. Hazira Bird Sanctuary is about 4.5 km away from the site. Tapti River meets the sea of about 9 km from the site. The HTL was demarcated after the field inspection and consultation with the maps showing eco sensitive zones and shoreline changes generated by NCSCM, Chennai. Based on this, the site is at about 306m from the HTL (Creek) line. The distance from the seafront (Arabian Sea) is about 2.5km, the mangroves vegetation are seen on the western side of the project site. The distance of mangrove buffer from the nearest seaward point of the project site is 303m. The exact boundary of the site and the HTL lines were fixed based on intensive survey on the field and the same is presented in the map.

The field survey was undertaken during 28.06.2016 & 29.06.2016. The tide level observations for the last 19 years have been studied for Surat Port which is nearer to the site, from the Tide Tables. The tidal charts indicate maximum tidal difference of 5.39 m in Surat port in the nearest port of Project site.

2.1.2 Remote sensing analysis

The satellite imagery of the study area was studied.

2.1.3 GPS survey

The specification of the GPS instruments used for the survey is listed in annexure B.

The GPS survey was conducted for following tasks.

- For getting the Ground control points for georeferencing the Remote sensing images
- For collecting the position of the High Tide lines around the project site.
- For collecting points along the boundary of Mangroves and other vegetations

Uniformly distributed features in the vicinity of project site that can well distinguished on the RS images were identified around the project site and their position were found out using GPS instruments as control points. The type of GPS instruments their accuracy are found in the annexure A.

The observed GPS data were downloaded and processed in the Trimble Geomatics Office software. The processed GPS co-ordinates for the coastal stretch coming under the project site were feed in the ArcGIS software. The entire area has been georeferenced using the GPS control points and the corresponding Image also been rectified using the GPS points. The same were plotted using the same software at the scale of 1:4,000. The processed field GPS data are listed in Annexure B .

2.1.4 MAP Compilation

The project site boundary and the remote sensing image were was georeferenced with control points collected with the GPS. The RMS of the georeferencing was reported to be 1.81 m in planimetry. In this map the HTL, 200 m from HTL and 500m from HTL and the proposed project site have been marked (Annexure C). The calculated co-ordinates of HTL and LTL line in WGS-84 co-ordinate systems are enclosed in for ready reference (Annexure B). The Features such as HTL and buffer lines in GIS environment with suitable color scheme and legends and is presented as maps.

3.0 Results and discussion

Based on the request of M/s HAZIRA Container Freight Station Pvt. Ltd, Surat. "Demarcation of High Tide Line / Low Tide Line And CRZ area at 1:4000 scale for the Proposed Project to Setting Up Port Back Up Facilities in Village Hazira (Suvali), Choryasi Taluka, Surat Dist.,Gujarat", was taken up by Institute of Remote Sensing.

Tide data collected from the various organizations were analyzed. The mean high tide line was delineated by the conjunctive use of modern mapping equipments like GPS capable of getting the accurate geographical locations, remote sensing images indicating the physical and associated tonal information on the tidal influence along the coast and bay, field equipments like salt meters to assess the pH value as indicator of tidal influence and the closer field inspection. The maps showing eco sensitive zones and shoreline changes generated by NCSCM, Chennai were also consulted to take decision. The High Tide Line and Low Tide line has also been marked on the cadastral map of 1:4,000 scale for reference.

In conclusion,

The project site is located in the Hazira Village, slightly off the bank of Hazira. The land use is predominantly rural Industrial area. The sea front is 2.5 km on the west of the project site. Hazira Bird Sanctuary is about 4.5 km away from the site. Tapti River meets the sea of about 9 km from the site. The details are present in the map. The nearest distance of the site from Tapti River is about 900m. NH6 runs on its eastern side of the site, leading to Essar group industries.



AU/IRS/RV/185-2016 DT.28.07.2016

According to this, The proposed project site is falling completely outside the CRZ area as per NCSCM Map (Sheet No. F/43 M 12/NE). The mangroves vegetation are seen on the western side of the project site at the distance of about 303 m from mangrove buffer. However the project site is not affected by the mangrove vegetation.


HCFS

ANNEXURE A

List of GPS Instruments used

GPS MODEL	Type	Accuracy
Trimble 4000 SSE	Dual frequency	$\pm 0.5 \text{ mm} \pm 5 \text{ mm} \pm 2 \text{ ppm}$
Trimble 5700	Dual frequency	$\pm 0.5 \text{ mm} \pm 5 \text{ mm} \pm 0.5 \text{ ppm}$
Trimble 4600	Single frequency	$1 \text{ mm} \pm 1 \text{ ppm}$
Trimble Geo XM	Single frequency	$\pm 1 - 3 \text{ m}$

ANNEXURE B

GPS coordinators of GPS Survey carried out for

DEMARICATION OF HIGH TIDE LINE / LOW
TIDE LINE AND CRZ AREA AT 1:4000 SCALE
FOR THE PROPOSED PROJECT TO SETTING UP
PORT BACK UP FACILITIES IN VILLAGE HAZIRA
(SUVALI), CHORYASI TALUKA, SURAT DIST.,
GUJARAT.

HTL_Pts	Latitude	Longitude
1	21°7' 59.616" N	72°38' 16.611" E
2	21°8' 6.634" N	72°38' 20.693" E
3	21°8' 10.940" N	72°38' 22.964" E
4	21°8' 19.347" N	72°38' 29.080" E
5	21°8' 23.879" N	72°38' 31.266" E
6	21°8' 27.211" N	72°38' 31.456" E
7	21°8' 30.689" N	72°38' 31.280" E
8	21°8' 30.916" N	72°38' 23.171" E
9	21°8' 22.008" N	72°38' 21.861" E
10	21°8' 16.324" N	72°38' 15.742" E


Director, IRS
Director
Institute of Remote Sensing
Anna University,
Chennai - 600 025



તા.: 17/09/2020

પ્રતિ
મુખ્ય અધિકારીશ્રી (સુરત વિભાગ),
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,
પર્યાવરણ ભવન, સેક્ટર -10 / A
ગાંધીનગર- 382010

વિષય: તાપસ માટે દાખલ થવાની સૂચના (નોટિસ)

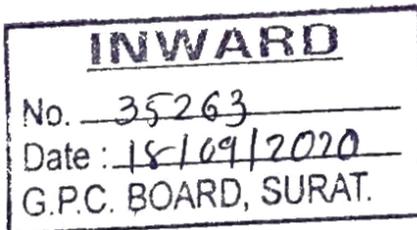
સંદર્ભ: 1. આપશ્રી તરફ થી મળેલ સૂચના (નોટિસ) તારીખ 04/09/2020

અમારી કંપની પ્રિમાઇસિસ માં રિક્લેમેશન કરવા આવેલ છે. તે માટે અમો દ્વારા ફ્લાય એશ નો ઉપયોગ કરેલ છે. અમારી કંપની એ ફ્લાય એશ રિલાયન્સ ઇન્ડસ્ટ્રીઝ (એસ્ટેક ઇન્ડિયા પ્રા લિ) પાસે થી આશરે 13,800 ગાડી અને એસ્સાર ગ્રુપ પાસે થી આશરે 12,300 ગાડી રિક્લેમેશન કરવા માટે ઉપયોગ કરેલ છે. વધુ માહિતી માટે તમે ઉપરોક્ત જણાવેલ કંપની નું સંપર્ક કરવા વિનંતી

આભાર સહ,
આપનો વિશ્વાસુ,
હજીરા કન્ટેઇનર ફ્રેઇટ સ્ટેશન પ્રા.લી. વતી,

જશ
સંજય જી. શાહ
(ચેરમેન)

નકલ રવાના : અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, સુરત



Hazira Container Freight Station Pvt. Ltd.⁵⁹¹

Ref No. :

Date : - -20

Date.17/09/2020

To,
The officer.(Surat division,)
Gujarat pollution control board,
Paryavaran Bhavan
Gandhinagar.

Sub. Regarding your notice

Ref. Your notice dated 04/09/2020

Sir,

In response to your notice, earth filling work is going on in our Hazira premise and for the same we obtain Fly Ash from M/s. Reliance Industries ltd (M/s. Astech India Pvt Ltd) around 13,800 no of trucks and similarly fly ash received from Essar Group around 12,300 no of trucks for reclamation work in our plot.

For more detail, you are requested to contact both above referred company.

Thanking you, we remain,

Yours faithfully,

M/s. Hazira container Freight Station Pvt Ltd

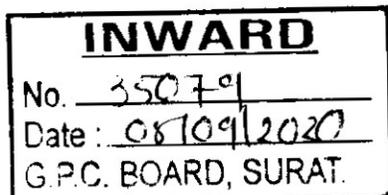

Sanjay Shah.
(Chairman)

✓ C.C.to GPCB, Surat.



ESTIL/ ENV/ GPCB/ 09 – 20
07th September, 2020

Gujarat Pollution Control Board
338, Belgium Square, First Floor
Opp. Linear Bus Stand
Ring Road, Surat – 395003



Essar Steel India Limited
Hazira - 394 270
Gujarat
India

Corporate Identity Number:
U27100GJ1976FLC013787

Tel: +91 261 668 9100
Fax: +91 261 668 9200
www.essar.com

Sub: Compliance Status of the observations during the visit of GPCB officials on 03.09.2020 for Essar Steel India Ltd. (Conarc Division) (GPCB Log in Id: 14186)

Dear Sir,

With reference to the visit of GPCB officials and observations given in writing for Essar Steel India Ltd. (Conarc Division) (GPCB Log in Id: 14186), we would like to submit the reply as below:

Observation 1) At the time of visit, Corex & SMP2 plants of Conarc Division were found in working condition. – For Information.

Observation 2) 300 MT of Sludge has been found stored in open near ETP plant of SMP-2 (Plant B) and sludge has been found scattered haphazardly around ETP Clarifier. Collect it and move it to a safe storage area.

Reply: Immediately, Sludge has been collected & Shifted at the designated Sludge Storage area.

Observation 3) ETP Sludge is found stored in open around Sludge drying bed of Conarc-1 Plant which is to be moved to Safe Storage area.

Reply: Immediately, Sludge has been collected & Shifted at the designated Sludge Storage area.

Observation 4) Approx. 500 MT Gypsum & Iron mix waste were found stored in open near Hazardous waste storage area (Near Plate Mill Area) & Roof of hazardous waste storage area has been found in broken condition, as well 25 MT of Sludge was found stored in same storage area so Designated Permanent storage shed to be prepared for Sludge Safe Storage.

Reply: Designated Permanent storage shed is already available at site for Safe Sludge storage. Sludge has been collected & Shifted at the designated Sludge Storage area. Broken roof sheets will be changed by 10th Sept, 2020.

Observation 5) In the storm water drain within the limits of the unit, Acidic waste water of Central Lab, SMP-2 ETP waste water as well as water of open spaces of the plant were found mixed with storm water going through Material gate to Hazira road side drain in Tapi estuary. Therefore, sample is collected from this storm water drain, necessary care to be taken to prevent rain water contamination.

Reply: Acidic waste water discharge of Central Lab was of temporarily nature. Immediate samples were taken in presence of the GPCB officials from upstream & downstream which were within the norms. Further Acidic water from Central lab will be collected in drum and sent to ETP for further treatment. Other temporary discharges to storm water drain immediately stopped.

SSO-LOBH
08/09/20

Observation 6) Dusting was observed in the production plant due to Fugitive emission and transportation of vehicles, so take necessary steps to control dusting and fugitive emission.

Reply: Fugitive emission was observed due to operational disturbances / breakdown issues during the visit of the officials which was immediately rectified & then after no fugitive emission was observed.

We are already doing water sprinkling on roads along with deployment of mechanized road sweeping machines. However, we will improve the frequency of spraying of water over road for controlling the dust emission on roads.

Observation 7) Submit Compliance with respect to the conditions of EC No. J-11011/381/2014-IA-II(I) dated 09-03-2016 obtained by the unit.

Reply: Compliance report with respect to the conditions of EC No. J-11011/381/2014-IA-II(I) enclosed herewith as **Annexure -1** for your ready reference.

Observation 8) Metal recovered from Slag generated from Production process and final disposal details of the remaining slags for the last 03 years to be submitted at regional office with documents.

Reply: Final Slag utilization is given in table below:

Year	Slag Utilization								
	Sinter Plant (MT)	Blast Furnace (MT)	Corex (MT)	SMP2 (MT)	Area Development (MT)	Project site Land Fill (MT)	Road /Rail (MT)	CSR (MT)	Domestic Sale (MT)
Mar18-Dec18	81484	59183	105192	3693	63325	252877	33294	80567	1831
Jan19-Dec19	86706	107563	76330	83812	445247	107762	11179	63579	39322
Jan20-Aug20	39092	124701	45235	54484	208099	60075	2651	23911	24590

Observation 9) Final disposal details for last 03 years of Coal Fines and Char generated from Production process for to be submitted at regional office.

Reply: i) The Coal fines usage detail for last 3 years is given in table below.

Year	To Power Plant (MT)	To Blast furnace (MT)	To Coal briquetting plant (MT)
FY 17-18	694304	164642	0
FY 18-19	732966	40995	67950
FY 19-20	739397	200671	87088

ii) There is no Char generation in our process.

Observation 10) Last three months Production & Water consumption details to be submitted

Reply: Last three months Production & water consumption enclosed herewith for your ready reference as **Annexure -2**.

We hope the above explanation is in line with your requirements fulfilment.

Thanking you.

Yours faithfully,

For Essar Steel India Ltd. (Conarc Division)



Prasad R. Hawaldar
Deputy General Manager – HSE

CC: Unit Head – Surat, Gujarat Pollution Control Board, Gandhinagar for your kind info.

Annexure – 1

No.	Conditions	Compliance Status
1	The Project proponent shall install 24x7 air monitoring devices to monitor air emission, as provided by the CPCB and shall submit report to ministry and its regional office.	Installed Four nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) which will cater to the requirement of the proposed Project also.
2	Continuous stack monitoring facilities for all the stacks shall be provided and sufficient air pollution control devices viz. Electrostatic precipitator (ESP), bag house, bag filters etc. shall be provided to keep the emission levels below 50 mg/Nm ³ and installing energy efficient technology.	Air pollution control devices will be installed during Project commissioning.
3	Efforts shall further be made to use maximum water from the rain water harvesting sources. Use of air cooled condensers shall be explored and closed circuit cooling system shall be provided to reduce water consumption and water requirement shall be modified accordingly. All the effluent should be treated and used for ash handling, dust suppression and green belt development.	Rainwater conservation measures will be practiced for this project. The treated Water will be recycled and reused for process requirements and greenbelt development.
4	All the coal fines and char shall be utilized within the plant and no char shall be used for briquette making or disposed off anywhere else. Scrap shall be used in Steel melting shop (SMS) and SMS slag and kiln accretions shall be properly utilized. All the other solid waste including broken refractory mass shall be properly disposed of in environment- friendly manner.	All the solid waste will be disposed in Environment friendly manner.
5	All internal roads shall be black topped. The roads shall be regularly cleaned with mechanical sweepers. A 3 tier avenue plantation using native species shall be developed along the roads. Facilities for parking of trucks carrying raw coal from the linked coal mines shall be created within the Unit.	All the plant internal plant roads will be Black topped /Concrete & cleaning through mechanical sweepers will be done. Facilities for parking of trucks carrying raw coal will be created along with plant construction.
6	The Standards issued by the Ministry vide G.S.R. No. 277(E) dated 31 st March, 2012 regarding iron and steel plant shall be followed.	Will be complied once the plant is operational.
7	The National Ambient Air Quality Emission Standards issued by the Ministry vide G.S.R. No 826 (E) dated 16 th November, 2009 shall be followed.	Will be complied once the plant is operational.
8	Gaseous emission levels including secondary fugitive emissions from all the sources shall be controlled within the latest permissible limits issued by the Ministry vide G.S.R. 414(E) dated 30 th May, 2008 and regularly monitored. Guidelines/ Code of Practice issued by the CPCB shall be followed.	Secondary Fugitive emissions will be controlled once the plant is operational.
9	Vehicular Pollution due to transportation of raw material and finished product shall be controlled. Proper arrangements shall also be made to control dust emissions during loading and unloading of the raw material and finished product.	Dust emission control measures will be taken to control pollution due to Vehicle & loading and unloading of the raw material and finished product.
10	'Zero' effluent discharge shall be strictly followed and no wastewater shall be discharged outside the premises.	Zero Effluent Discharge will be followed.
11	Regular monitoring of influent and effluent surface, sub-surface and ground water shall be ensured and treated wastewater shall	Monthly monitoring will be done for the Treated Effluent through Third

	meet the norms prescribed by the State Pollution Control Board or described under the E(P) Act whichever are more stringent.	Party Approved Lab and reports will be sent to GPCB & CPCB & MoEF&CC.
12	Proper handling, storage, utilization and disposal of all the solid waste shall be ensured and regular report regarding toxic metal content in the waste material and its composition, end use of solid / hazardous waste shall be submitted to the Ministry's Regional Office, SPCB and CPCB.	Regular reports of Solid & hazardous waste disposal will be submitted to GPCB, CPCB & MoEF&CC.
13	A time bound action plan shall be submitted to reduce solid waste generated due to the project related activities, its proper utilization and disposal.	Details pertaining to solid waste generation and its proper utilization and disposal submitted along with the EIA Report.
14	Proper utilization of fly ash shall be ensured as per Fly ash Notification, 1999 and Subsequent amendment in 2003 and 2009. All the fly ash shall be provided to cement and brick manufactures for further utilization and Memorandum of Understanding shall be submitted to the Ministry's Regional Office at Chennai	There is no generation of fly ash from this project, hence request for Deletion of this condition.
15	A Risk and Disaster Management Plan shall be prepared and a copy submitted to the Ministry's Regional Office, SPCB and CPCB within 3 months of issue of environment clearance letter.	Risk and Disaster Management Plan submitted along with the EIA Report.
16	Green belt shall be developed in at least 33% of the project area by planting native and broad leaved species in consultation with local DFO and local communities as per the CPCB guidelines.	Green belt will be developed as per guidelines.
17	At least 5% of the total cost of the project shall be earmarked towards the Enterprise Social Commitment based on locals need and item-wise details along with time bound action plan shall be prepared and submitted to the Ministry's Regional Office. Implementation of such program shall be ensured by constituting a Committee comprising of the proponent, representatives of village panchayat and District Administration. Action taken report in this regard shall be submitted to the Ministry's Regional Office.	Undertaken community development activities for nearby villages since inception. The same practice will be continued for this project also.
18	The proponent shall prepare a detailed CSR plan for every year for the next 5 years for the existing-cum-expansion project, which includes village-wise, sector-wise (Health, Education, Sanitation, Health, Skill Development and infrastructure requirements such as strengthening of village roads, avenue plantation, etc) activities in consultation with the local communities and administration. The CSR Plan will include the amount of 2% retain annual profits as provided for in Clause 135 of the Companies Act, 2013 which provides for 2% of the average net profits of previous 3 years towards CSR activities for life of the project. A Separate budget head shall be created and the annual capital and revenue expenditure on various activities of the plan shall be submitted as part of the Compliance report to RO. The details of the CSR plan shall also uploaded on the company website and shall also be provided in the Annual Report of the company.	For the existing steel complex CSR is being practiced, the same will cater to the needs of this project also.
19	The Company shall submit within three months their policy towards Corporate Environment Responsibility which shall inter-alia address	Health Safety & Environment policy, SOP, Hierarchical system & System for

	(i) Standard operating process/ procedure to being into focus any infringement / deviation / violation of environmental or forest norms/ conditions, (ii) Hierarchical system or Administrative order of the Company to deal with environmental issues and ensuring compliance to the environmental clearance conditions and (iii) System of reporting of non-compliance/ violation environmental norms to the Board of Directors of the company and/ or stakeholders or shareholders.	reporting of non-compliance already in place.
20	The project proponent shall provide for solar light system for all common areas, street lights, villages, parking around project area and maintain the same regularly.	Presently the project is under conceptual stage, will be undertaken during project execution.
21	The project proponent shall provide for LED lights in their offices and residential areas.	Presently the project is under conceptual stage, will be undertaken during project execution.
22	Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.	All necessary amenities will be provided to the construction workers.
	General Conditions	
1	The project authorities must strictly adhere to the stipulations made by the Gujarat Pollution Control Board (GPCB) and the State Government.	We abide by the stipulations made by the Gujarat Pollution Control Board
2	No further, expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment, Forests and Climate Change (MoEFCC).	There is no further expansion or modifications envisaged. If any we will apply prior approval from MoEF&CC.
3	At least four ambient air quality monitoring stations should be established in the downward direction as well as where maximum ground level concentration of PM ₁₀ , SO ₂ and NO _x are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional Office at Bhopal and SPCB / CPCB once in six months.	Four Ambient Air quality-monitoring stations already installed within the Essar complex Which will cater to the requirement of the proposed Project also.
4	Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated wastewater shall be utilized for plantation purpose.	Presently the project is under conceptual stage, will be undertaken during project execution.
5	The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	Noise control measures will be undertaken during project execution.
6	Occupational Health surveillance of the workers shall be done on a regular basis and records maintained as per Factories Act.	Occupational Health Surveillance programme & medical checkup of all workers and employees at Essar Hazira are being carried out and records of the same are maintained. The same practice will be continued for this project also.

7	The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.	Rain water conservation measures will be undertaken.
8	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA / EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programs, educational programs, drinking water supply and health care etc.	Undertaken community development activities for nearby villages since inception.
9	Requisite funds shall be earmarked towards capital cost and recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change (MoEF&CC) as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the Regional Office of the Ministry at Bhopal. The funds so provided shall not be diverted for any other purpose.	The fund earmarked will be utilized for installation of APC measures & WPC along with plant construction.
10	A copy of clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad / Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal. The Clearance letter shall also be put on the website of the company by the proponent.	Clearance Letter already submitted.
11	The project proponent shall upload the status of compliance of the stipulated environment clearance condition, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MoEF&CC at Bhopal. The respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; PM ₁₀ , SO ₂ , NO _x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.	Six monthly Environment clearance Condition compliance report is being Sent to MoEF&CC.
12	The Project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e mail) to the Regional Office of MoEF&CC, the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bhopal/ CPCB/ SPCB shall monitor the stipulated conditions.	Six monthly Environment clearance Condition compliance report is being Sent to MoEF&CC.
13	The environmental statement for each financial year ending 31 st March in Form - V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986 as amended subsequently, shall also put on website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Office of the MoEF&CC at Bhopal by e mail.	Regularly submitting Environmental statement to GPCB.
14	The project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at website of the Ministry of Environment, Forests and Climate Change (MoEF&CC) at http://envfor.nic.in . This shall be advertised within seven days from the date of issue	Already done.

	of the clearance letter, at least in two local newspaper that are widely circulated in the region of which one should be in vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional Office at Bhopal.	
15	Project Authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	Will be complied after commissioning of the project.
16	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	We abide.
17	The Ministry reserves the right to stipulate additional conditions if found necessary. The company in a time bound manner will implement these conditions.	We abide.
18	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary movement) Rules, 2008 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.	We abide.

AM/NS INDIA

To,

28 September 2020

Gujarat Pollution Control Board
338, Belgium Square, First Floor
Opp. Linear Bus Stand
Ring Road, Surat – 395003
Email: [ro-gpcb-sura@gujarat.gov.in]

Subject: Reply to GPCB Observation dated 23.09.2020

Reference: Your letter dated 23rd September 2020 to Essar Steel India Limited (Conarc Division) – GPCB ID - 14186

Respected Sir,

We are in receipt of your captioned letter dated 23rd September 2020 whereby your office has sought details pertaining to fly ash generation in our plant and final disposals.

At the outset, we wish to bring to your notice that pursuant to the corporate insolvency resolution process of erstwhile Essar Steel India Limited (“ESIL”) and the final judgment dated 15th November 2019 of the Hon'ble Supreme Court approving the resolution plan for erstwhile ESIL, ArcelorMittal India Private Limited acquired erstwhile ESIL on 16th December 2019. Subsequently, on 8th January 2020, the name of ESIL was changed to ‘ArcelorMittal Nippon Steel India Limited’.

It is respectfully stated that there is no generation of fly ash in our plant from any of our industrial activities or otherwise. Pursuant to our Power Purchase Agreement with Essar Power Hazira Limited, fly ash is received by us from Essar Power Hazira Limited and the same is thereafter either utilized for reclamation of low-lying areas or is sold to third parties who *inter alia* undertake to comply with all applicable environmental compliances in this regard. The details of the disposal of fly ash from the plant for the period from August 2018 to August 2020 are as under:

ArcelorMittal Nippon Steel India Limited
(Formerly Essar Steel India Limited)
Registered Office : 27th km, Surat-Hazira Road,
Hazira, Surat 394 270 Gujarat, India
CIN U27100GJ1976FLC013787

T +91 261 668 9200
E contact@amns.in
W www.amns.in

A joint venture between ArcelorMittal and
Nippon Steel Corporation


ArcelorMittal


NIPPON STEEL

AM/NS INDIA

Manner of Utilization/disposal	Quantity (Tonnes)
Reclamation of low-lying areas	82,580
Supply to Hazira Container Freight Station Pvt. Ltd	1,61,018
Sale to Other third parties (Tonnes)	6,420
Total	2,50,018

Copy of the sales register and document in relation to the supply made to Hazira Container Freight Station Pvt. Ltd. as mentioned hereinabove are enclosed and marked herewith as "*Annexure A*" and "*Annexure B*" respectively.

We are willing and ready to clarify or provide any further details, which your good selves may seek.

Looking forward for your kind support and guidance, as always.

Thanking you,

Yours faithfully,



For ArcelorMittal Nippon Steel India Limited
(Formerly known as Essar Steel India Limited)

(Authorized Signatory)

CC: Unit Head – Surat, Gujarat Pollution Control Board, Gandhinagar for your kind info.

ArcelorMittal Nippon Steel India Limited
(Formerly Essar Steel India Limited)

Registered Office : 27th km, Surat-Hazira Road,
Hazira, Surat 394 270 Gujarat, India
CIN U27100GJ1976FLC013787

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A joint venture between ArcelorMittal and
Nippon Steel Corporation


ArcelorMittal


NIPPON STEEL

ANNEXURE A

FLY ASH SALES REGISTER					
Billing Date	Sold to Party	Material	Invoice Qty	GST Invoice Number	Billing Doc. No
27-08-2018	ANMOL AND CO.	FLY ASH	12.73	GJ20181000118849	2172662562
30-08-2018	ANMOL AND CO.	FLY ASH	13.72	GJ20181000122234	2172667828
04-09-2018	ANMOL AND CO.	FLY ASH	13.57	GJ20181000126929	2172675056
29-09-2018	New Khodiyar bricks	FLY ASH	13.36	GJ20181000144920	2172707337
01-10-2018	New Khodiyar bricks	FLY ASH	14.39	GJ20181000146703	2172710379
02-10-2018	New Khodiyar bricks	FLY ASH	14.72	GJ20181000147287	2172711122
03-10-2018	New Khodiyar bricks	FLY ASH	14.17	GJ20181000147929	2172712016
04-10-2018	New Khodiyar bricks	FLY ASH	16.23	GJ20181000148617	2172713115
06-10-2018	New Khodiyar bricks	FLY ASH	12.88	GJ20181000150022	2172715735
09-10-2018	New Khodiyar bricks	FLY ASH	10.37	GJ20181000151526	2172718669
10-10-2018	New Khodiyar bricks	FLY ASH	11.44	GJ20181000152154	2172719860
11-10-2018	New Khodiyar bricks	FLY ASH	9.85	GJ20181000152848	2172721118
17-10-2018	New Khodiyar bricks	FLY ASH	13.49	GJ20181000155654	2172727237
23-10-2018	New Khodiyar bricks	FLY ASH	13.19	GJ20181000158397	2172733367
24-10-2018	New Khodiyar bricks	FLY ASH	16.11	GJ20181000158884	2172734355
24-10-2018	New Khodiyar bricks	FLY ASH	17.13	GJ20181000158913	2172734421
29-10-2018	New Khodiyar bricks	FLY ASH	14.41	GJ20181000161640	2172739786
31-10-2018	New Khodiyar bricks	FLY ASH	15.59	GJ20181000162869	2172742378
23-11-2018	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	18.67	GJ20181000176666	2172768142
07-12-2018	New Khodiyar bricks	FLY ASH	15.77	GJ20181000188186	2172787059
21-12-2018	New Khodiyar bricks	FLY ASH	12.9	GJ20181000199228	2172804328
22-12-2018	New Khodiyar bricks	FLY ASH	10.93	GJ20181000199899	2172805416
22-12-2018	New Khodiyar bricks	FLY ASH	11.7	GJ20181000199900	2172805417
26-12-2018	ANMOL AND CO.	FLY ASH	23.39	GJ20181000202659	2172809936
26-12-2018	ANMOL AND CO.	FLY ASH	22.68	GJ20181000202660	2172809946
26-12-2018	ANMOL AND CO.	FLY ASH	22.39	GJ20181000202661	2172809954
26-12-2018	ANMOL AND CO.	FLY ASH	23.13	GJ20181000202666	2172809977
27-12-2018	ANMOL AND CO.	FLY ASH	14.24	GJ20181000203181	2172810823
29-12-2018	ANMOL AND CO.	FLY ASH	15.39	GJ20181000204938	2172813762
10-01-2019	New Khodiyar bricks	FLY ASH	15.49	GJ20181000214660	2172828246
12-01-2019	New Khodiyar bricks	FLY ASH	14.75	GJ20181000217073	2172831849
26-01-2019	New Khodiyar bricks	FLY ASH	9.62	GJ20181000230606	2172852084
02-02-2019	New Khodiyar bricks	FLY ASH	19.56	GJ20181000237007	2172862209
07-02-2019	New Khodiyar bricks	FLY ASH	13.28	GJ20181000240570	2172867662
09-02-2019	New Khodiyar bricks	FLY ASH	17.32	GJ20181000242533	2172870708
11-02-2019	New Khodiyar bricks	FLY ASH	13.78	GJ20181000244119	2172873092
12-02-2019	KRISHNA BRICKS	FLY ASH	14.48	GJ20181000245144	2172874945

13-02-2019	New Khodiyar bricks	FLY ASH	15.1	GJ20181000245750	2172876004
13-02-2019	KRISHNA BRICKS	FLY ASH	16.8	GJ20181000245778	2172876044
14-02-2019	KRISHNA BRICKS	FLY ASH	14.62	GJ20181000246434	2172877301
17-02-2019	KRISHNA BRICKS	FLY ASH	17.83	GJ20181000249271	2172882033
25-02-2019	New Khodiyar bricks	FLY ASH	14.62	GJ20181000256246	2172892361
26-02-2019	KRISHNA BRICKS	FLY ASH	13.16	GJ20181000257173	2172893758
26-02-2019	New Khodiyar bricks	FLY ASH	13.7	GJ20181000257217	2172893861
27-02-2019	KRISHNA BRICKS	FLY ASH	14.53	GJ20181000258164	2172895245
27-02-2019	AKSHAR BRICKS	FLY ASH	18.57	GJ20181000258266	2172895450
27-02-2019	AKSHAR BRICKS	FLY ASH	25.03	GJ20181000258521	2172895847
28-02-2019	KRISHNA BRICKS	FLY ASH	20.38	GJ20181000259687	2172897458
28-02-2019	AKSHAR BRICKS	FLY ASH	27.78	GJ20181000260304	2172898383
01-03-2019	AKSHAR BRICKS	FLY ASH	27.11	GJ20181000261021	2172899572
01-03-2019	AKSHAR BRICKS	FLY ASH	26.15	GJ20181000261133	2172899714
02-03-2019	AKSHAR BRICKS	FLY ASH	28.11	GJ20181000261618	2172900267
02-03-2019	KRISHNA BRICKS	FLY ASH	17.25	GJ20181000261639	2172900320
03-03-2019	KRISHNA BRICKS	FLY ASH	15.57	GJ20181000262497	2172901491
04-03-2019	AKSHAR BRICKS	FLY ASH	30.83	GJ20181000263128	2172902321
05-03-2019	KRISHNA BRICKS	FLY ASH	16.97	GJ20181000263854	2172903342
05-03-2019	SITARAM BRICKS	FLY ASH	27.01	GJ20181000263880	2172903382
05-03-2019	SITARAM BRICKS	FLY ASH	24.02	GJ20181000263909	2172903513
05-03-2019	New Khodiyar bricks	FLY ASH	15.65	GJ20181000264040	2172903738
06-03-2019	KRISHNA BRICKS	FLY ASH	18.86	GJ20181000264540	2172904424
06-03-2019	SITARAM BRICKS	FLY ASH	26.76	GJ20181000264551	2172904457
06-03-2019	SITARAM BRICKS	FLY ASH	24.06	GJ20181000264579	2172904513
06-03-2019	AKSHAR BRICKS	FLY ASH	22.8	GJ20181000264604	2172904575
07-03-2019	KRISHNA BRICKS	FLY ASH	16.34	GJ20181000265319	2172905774
07-03-2019	AKSHAR BRICKS	FLY ASH	25.36	GJ20181000265323	2172905778
07-03-2019	New Khodiyar bricks	FLY ASH	13.08	GJ20181000265332	2172905788
08-03-2019	KRISHNA BRICKS	FLY ASH	19.98	GJ20181000266004	2172906997
08-03-2019	SITARAM BRICKS	FLY ASH	21.98	GJ20181000266007	2172907014
08-03-2019	New Khodiyar bricks	FLY ASH	13.63	GJ20181000266022	2172907082
08-03-2019	SITARAM BRICKS	FLY ASH	26.6	GJ20181000266023	2172907083
09-03-2019	SITARAM BRICKS	FLY ASH	27.67	GJ20181000266686	2172908281
09-03-2019	New Khodiyar bricks	FLY ASH	14.27	GJ20181000266687	2172908288
09-03-2019	KRISHNA BRICKS	FLY ASH	20.77	GJ20181000266718	2172908359
09-03-2019	AKSHAR BRICKS	FLY ASH	25.44	GJ20181000266911	2172908738
09-03-2019	SITARAM BRICKS	FLY ASH	26.37	GJ20181000267025	2172908868
10-03-2019	KRISHNA BRICKS	FLY ASH	16.1	GJ20181000267539	2172909656
10-03-2019	AKSHAR BRICKS	FLY ASH	24.78	GJ20181000267646	2172909910
11-03-2019	KRISHNA BRICKS	FLY ASH	16.19	GJ20181000267939	2172910431

11-03-2019	New Khodiyar bricks	FLY ASH	14.35	GJ20181000267957	2172910457
12-03-2019	AKSHAR BRICKS	FLY ASH	22.55	GJ20181000269023	2172912161
14-03-2019	AKSHAR BRICKS	FLY ASH	20.26	GJ20181000271196	2172915604
27-05-2019	SETU BRICKS	FLY ASH	10.69	GJ20191000050317	2173016279
28-05-2019	SETU BRICKS	FLY ASH	15.73	GJ20191000051478	2173017797
28-05-2019	SETU BRICKS	FLY ASH	15.48	GJ20191000051593	2173018012
29-05-2019	SETU BRICKS	FLY ASH	12.86	GJ20191000052553	2173019408
30-05-2019	SETU BRICKS	FLY ASH	14.26	GJ20191000053498	2173020936
03-06-2019	SETU BRICKS	FLY ASH	15.73	GJ20191000058498	2173027670
05-06-2019	SETU BRICKS	FLY ASH	12.02	GJ20191000059893	2173029796
01-07-2019	JANAK BUILDCON PRIVATE LIMITED	FLY ASH	11.6	GJ20191000087142	2173068687
01-07-2019	JANAK BUILDCON PRIVATE LIMITED	FLY ASH	13.61	GJ20191000087143	2173068688
19-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	19.93	GJ20191000299340	2173397866
19-03-2020	KAVITA ENTERPRISE	FLY ASH	29.22	GJ20191000299351	2173397877
19-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	20.8	GJ20191000299368	2173397921
20-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	21.22	GJ20191000300082	2173398988
20-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	23.5	GJ20191000300182	2173399102
21-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	19.74	GJ20191000301349	2173400693
21-03-2020	ULTRATECH CEMENT LIMITED	FLY ASH	21.67	GJ20191000301351	2173400695
20-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.52	GJ20201000017865	2173440216
20-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.19	GJ20201000017867	2173440218
23-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.07	GJ20201000018948	2173442488
23-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.92	GJ20201000018949	2173442489
23-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.33	GJ20201000018950	2173442504
24-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.32	GJ20201000019434	2173443522
24-06-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.05	GJ20201000019436	2173443524
30-06-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	18.29	GJ20201000022131	2173449522
01-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.07	GJ20201000023432	2173451447
01-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.68	GJ20201000023434	2173451450
01-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.85	GJ20201000023455	2173451514
01-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.45	GJ20201000023469	2173451583
01-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.34	GJ20201000023471	2173451589
01-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	13.84	GJ20201000023473	2173451593
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.08	GJ20201000023707	2173452160
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.55	GJ20201000023710	2173452175
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.71	GJ20201000023711	2173452181
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.27	GJ20201000023713	2173452184
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.26	GJ20201000023730	2173452212
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.37	GJ20201000023732	2173452214
02-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.2	GJ20201000023776	2173452369
03-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.27	GJ20201000024064	2173453154

03-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.84	GJ20201000024065	2173453162
03-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.51	GJ20201000024123	2173453330
03-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.6	GJ20201000024147	2173453366
03-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.37	GJ20201000024158	2173453388
04-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.45	GJ20201000024543	2173454087
04-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.65	GJ20201000024565	2173454140
04-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	16.69	GJ20201000024566	2173454141
04-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.7	GJ20201000024622	2173454329
04-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.95	GJ20201000024627	2173454354
05-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	17.44	GJ20201000024995	2173455096
06-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.05	GJ20201000025403	2173455731
06-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.35	GJ20201000025404	2173455732
06-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	17.65	GJ20201000025417	2173455750
06-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	18	GJ20201000025430	2173455780
07-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.44	GJ20201000025863	2173456743
07-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.14	GJ20201000025960	2173457001
07-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.47	GJ20201000025961	2173457002
08-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	18.7	GJ20201000026174	2173457421
08-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	18.3	GJ20201000026186	2173457440
08-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.26	GJ20201000026277	2173457732
09-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	19.31	GJ20201000026654	2173458402
09-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.95	GJ20201000026659	2173458412
09-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.38	GJ20201000026660	2173458413
09-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.76	GJ20201000026672	2173458441
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.12	GJ20201000027024	2173459231
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.95	GJ20201000027036	2173459251
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	26.9	GJ20201000027123	2173459442
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.87	GJ20201000027124	2173459446
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.33	GJ20201000027126	2173459449
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.35	GJ20201000027165	2173459547
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.02	GJ20201000027167	2173459551
10-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.85	GJ20201000027173	2173459564
11-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.02	GJ20201000027390	2173460112
11-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.68	GJ20201000027598	2173460568
11-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.99	GJ20201000027599	2173460588
11-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	12.16	GJ20201000027603	2173460593
12-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.3	GJ20201000027797	2173461015
12-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	31.23	GJ20201000027798	2173461016
13-07-2020	ULTRA TECH CEMENT LIMITED	FLY ASH	14.71	GJ20201000028458	2173462132
13-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.98	GJ20201000028517	2173462214
13-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.05	GJ20201000028583	2173462336

13-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.7	GJ20201000028584	2173462337
13-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.63	GJ20201000028634	2173462486
14-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.79	GJ20201000028946	2173463046
14-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.05	GJ20201000028956	2173463064
14-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.88	GJ20201000029043	2173463279
14-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.43	GJ20201000029112	2173463488
15-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.2	GJ20201000029386	2173463920
15-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.74	GJ20201000029471	2173464114
15-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.98	GJ20201000029487	2173464147
15-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.48	GJ20201000029526	2173464219
16-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.77	GJ20201000029876	2173464888
16-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.11	GJ20201000029887	2173464922
16-07-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	18.52	GJ20201000029941	2173464996
16-07-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	15.39	GJ20201000029968	2173465057
16-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.96	GJ20201000030055	2173465216
17-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.73	GJ20201000030389	2173465753
17-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.09	GJ20201000030403	2173465797
17-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.73	GJ20201000030425	2173465843
17-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.67	GJ20201000030485	2173465977
17-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.66	GJ20201000030591	2173466214
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.85	GJ20201000030828	2173466636
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.67	GJ20201000030836	2173466668
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.4	GJ20201000030837	2173466669
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.65	GJ20201000031036	2173467109
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.5	GJ20201000031040	2173467118
18-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.18	GJ20201000031080	2173467228
19-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	34.32	GJ20201000031273	2173467563
19-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.39	GJ20201000031275	2173467577
19-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.91	GJ20201000031348	2173467727
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.66	GJ20201000031712	2173468338
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.03	GJ20201000031739	2173468395
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.93	GJ20201000031740	2173468396
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.69	GJ20201000031741	2173468397
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.52	GJ20201000031744	2173468400
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.6	GJ20201000031761	2173468427
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.05	GJ20201000031808	2173468527
20-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.84	GJ20201000031857	2173468633
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.5	GJ20201000032129	2173469113
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	26.78	GJ20201000032140	2173469141
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.98	GJ20201000032153	2173469159
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.08	GJ20201000032187	2173469222

21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	35.94	GJ20201000032216	2173469292
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.04	GJ20201000032219	2173469295
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.57	GJ20201000032301	2173469479
21-07-2020	SHRI GURUKRUPA TRADING CO.	FLY ASH	16.87	GJ20201000032327	2173469567
21-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.52	GJ20201000032340	2173469584
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.03	GJ20201000032463	2173469819
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.25	GJ20201000032487	2173469853
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.82	GJ20201000032496	2173469867
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.19	GJ20201000032501	2173469882
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	25.49	GJ20201000032502	2173469883
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.99	GJ20201000032582	2173470020
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	26.31	GJ20201000032585	2173470039
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	33.13	GJ20201000032707	2173470271
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.35	GJ20201000032749	2173470392
22-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.91	GJ20201000032762	2173470434
23-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.6	GJ20201000032862	2173470625
23-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	34.45	GJ20201000032863	2173470626
23-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.78	GJ20201000032939	2173470762
23-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.76	GJ20201000032940	2173470763
23-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.16	GJ20201000033111	2173471189
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.97	GJ20201000033179	2173471310
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.22	GJ20201000033182	2173471313
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.66	GJ20201000033183	2173471314
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.45	GJ20201000033185	2173471316
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	30.94	GJ20201000033188	2173471319
24-07-2020	SHRI GURUKRUPA TRADING CO.	FLY ASH	16.12	GJ20201000033200	2173471337
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.65	GJ20201000033368	2173471676
24-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	33.84	GJ20201000033374	2173471685
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.47	GJ20201000033752	2173472427
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.14	GJ20201000033798	2173472550
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.12	GJ20201000033799	2173472551
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	25.95	GJ20201000033802	2173472554
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	35.54	GJ20201000033814	2173472570
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.84	GJ20201000033860	2173472682
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.31	GJ20201000033914	2173472812
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.28	GJ20201000033978	2173472967
25-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.5	GJ20201000033988	2173472997
26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.38	GJ20201000034225	2173473401
26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	35.67	GJ20201000034234	2173473413
26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	35.54	GJ20201000034236	2173473418
26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.04	GJ20201000034290	2173473506

26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.66	GJ20201000034370	2173473628
26-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.65	GJ20201000034384	2173473677
27-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.22	GJ20201000034700	2173474251
27-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.94	GJ20201000034701	2173474253
27-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	37.21	GJ20201000034969	2173474716
27-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.85	GJ20201000035052	2173474885
28-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.27	GJ20201000035279	2173475279
28-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	28.01	GJ20201000035325	2173475354
28-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20	GJ20201000035339	2173475369
28-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.47	GJ20201000035617	2173475967
28-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.44	GJ20201000035621	2173475973
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	34.76	GJ20201000035836	2173476298
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.94	GJ20201000035838	2173476300
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	35.17	GJ20201000035876	2173476366
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.94	GJ20201000035883	2173476373
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.7	GJ20201000035908	2173476463
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.69	GJ20201000036038	2173476761
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.33	GJ20201000036065	2173476814
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.05	GJ20201000036070	2173476838
29-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.12	GJ20201000036091	2173476888
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.89	GJ20201000036396	2173477391
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.41	GJ20201000036401	2173477397
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	29.88	GJ20201000036432	2173477446
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	31.54	GJ20201000036433	2173477447
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.86	GJ20201000036496	2173477566
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.94	GJ20201000036668	2173477905
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.95	GJ20201000036671	2173477908
30-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.29	GJ20201000036673	2173477910
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.52	GJ20201000037023	2173478472
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.83	GJ20201000037025	2173478474
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.71	GJ20201000037031	2173478499
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	30.23	GJ20201000037095	2173478596
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	32.72	GJ20201000037096	2173478597
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.37	GJ20201000037137	2173478674
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.66	GJ20201000037243	2173478921
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.64	GJ20201000037270	2173478976
31-07-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.8	GJ20201000037441	2173479317
01-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.25	GJ20201000037842	2173479985
01-08-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	18.27	GJ20201000037850	2173480000
01-08-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	17.86	GJ20201000037855	2173480005
01-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.03	GJ20201000037903	2173480110

01-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.68	GJ20201000037966	2173480241
01-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.86	GJ20201000037981	2173480262
02-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.77	GJ20201000038296	2173480744
02-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.01	GJ20201000038392	2173480957
02-08-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	16.49	GJ20201000038447	2173481054
02-08-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	16.95	GJ20201000038486	2173481134
03-08-2020	SUYOG ELEMENTS INDIA PVT. LTD.	FLY ASH	18.73	GJ20201000038785	2173481603
04-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.98	GJ20201000039231	2173482395
04-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.9	GJ20201000039474	2173482879
05-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	14.4	GJ20201000039788	2173483334
05-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.49	GJ20201000039790	2173483342
05-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.19	GJ20201000039898	2173483557
05-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	21.61	GJ20201000039960	2173483680
05-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.28	GJ20201000039987	2173483775
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.66	GJ20201000040319	2173484272
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.1	GJ20201000040372	2173484349
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.14	GJ20201000040373	2173484354
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.72	GJ20201000040473	2173484578
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.65	GJ20201000040521	2173484693
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.79	GJ20201000040522	2173484694
06-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.02	GJ20201000040524	2173484696
07-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	23.9	GJ20201000040775	2173485105
07-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.16	GJ20201000040776	2173485108
07-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	16.87	GJ20201000040810	2173485225
08-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	30.25	GJ20201000041205	2173485892
08-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.95	GJ20201000041206	2173485893
08-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	13.91	GJ20201000041297	2173486067
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.46	GJ20201000041776	2173486851
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	32.18	GJ20201000041796	2173486876
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.49	GJ20201000041806	2173486887
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.71	GJ20201000041818	2173486911
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.02	GJ20201000041819	2173486912
09-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	17.47	GJ20201000041821	2173486914
10-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	24.37	GJ20201000042186	2173487571
10-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	32.45	GJ20201000042201	2173487624
11-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.83	GJ20201000042712	2173488715
12-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	22.97	GJ20201000043058	2173489507
13-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	20.93	GJ20201000043422	2173490302
26-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	19.95	GJ20201000049180	2173502330
27-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.5	GJ20201000049777	2173503457
27-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	34.66	GJ20201000049964	2173503778

27-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	18.78	GJ20201000049986	2173503810
29-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	25.53	GJ20201000050973	2173505686
29-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	15.1	GJ20201000051013	2173505784
29-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	11.71	GJ20201000051149	2173505985
30-08-2020	ASHTECH INDIA PVT LTD	FLY ASH	27.68	GJ20201000051747	2173507004
			6420.12		

ANNEXURE B

Hazira Container Freight Station Pvt. Ltd.

Ref No. :

Date : - -20

Date : 30.04.2019

To,

Essar Steel India Limited
 Hazira - 394270.
 Gujarat.

Sir,

Sub.: Request for providing fly-ash as filling material

1. We, Hazira Container Freight Station Pvt. Limited, have taken over 25 Hectares of land from Forest Deptt. For developing port back up facility.
2. Since the land is low lying area and needs adequate filling so as to raise its height up to the adjoining road level, we therefore request Essar Steel India Limited to provide fly-ash from their power plant for the purpose of reclamation & compaction of our aforesaid plot.
3. Our request is in line with MOEF notification S.O. 763 (E) dated September 14, 1999 for Utilisation of Fly Ash from Coal or Lignite based Thermal Power Plants under clause 7 (Annexure 2), we take responsibility for complying with environment ruled in this regard.
4. We confirm that we will use your fly ash for reclamation & compaction for our land as per the aforesaid notification.

FOR HAZIRA CONTAINER FREIGHT
 STATION PVT. LTD.

Girish
 AUTH. SIGN.

Received on 7/05/2019
Ashok 10:40 hrs.

7/33-34, Sharda Sadan Building, Near Alankar Cinema, Station Road, Surat - 395 003.
 Ph.: 0261-2419300, Fax No.:0261-2412244, E-mail : hazira_freight@yahoo.com
 Service Tax No. : AACCH6389JSD001

SUMMARY OF WASTE MATERIAL DISPOSAL (FLY ASH) (Aug '18 to Aug 20)

MATERIAL	Approx. Total Receipt in Tons	Disposed to Hazira Container Freight Station (T)	Sales (T)	Internal Used for Levelling (T)
Fly Ash	250018	161018	6420	82580

Hazira Container Month wise

MONTH	Dispatch to Hazira Container (In Tonnes)	Sales (In Tonnes)	Internal Used for Levelling (In Tonnes)
August'2018	7,384	26	
September'2018	15,080	27	
October'2018	12,428	194	
November'2018	8,021	19	
December'2018	14,053	173	
January'2019	11,674	40	
February'2019	6,903	291	
March'2019	9,334	687	
April'2019	7,709	-	
May'2019	-	69	
June'2019	689	28	
July'2019	8,177	25	
August'2019	9,464	-	82580
September'2019	7,358	-	
October'2019	4,641	-	
November'2019	6,617	-	
December'2019	7,059	-	
January'2020	5,967	-	
February'2020	6,916	-	
March'2020	5,538	156	
April'2020	-	-	
May'2020	4,264	-	
June'2020	1,742	149	
July'2020	-	3,543	
August'2020	-	995	
Total	1,61,018 (A)	6,420 (B)	82580 (C)
Grand Total A + B + C ((In Tonnes)	2,50,018		



Reliance
Industries Limited

CIN # L17110MH1973PLC019786

September 08, 2020

Gujarat Pollution Control Board
338, Belgium Square, Typical 1st Floor,
Silver Plaza Complex, Ring Road,
Surat - 395 003

Kind Attn: Sh. P.U. Dave (Regional Officer)

Sub. : **Observations by GPCB Officials during their visit dt. 04.09.2020 at RIL-HMD (PCB ID - 21170)**

Ref. : Your letter dated 04.09.2020

Dear Sir

We refer to visit dt. 04.09.2020 carried out by your good office at our complex whereby we were advised to submit the details of Fly Ash generation and its utilization since inception of plant.

In this regard, we herewith submit details of Fly Ash utilization for :

- 1) FY 2017-18 (Annex. 1)
- 2) FY 2018-19 (Annex. 2)
- 3) FY 2019 -20 (Annex. 3)
- 4) FY 2020 - 21 (Apr'2020 to Aug'2020 - Annex. 4)

We hope the above details are in line with your requirement.

Thanking you,

Yours faithfully,
For Reliance Industries Limited

Premal Shah
(Head-Environment)

PCB ID- 21170

Encl.: As above

Handwritten notes:
SSD - L/BH
P.E. - B.D.G.
22/9/20

INWARD
No. 35289
Date: 22/09/2020
PC BOARD, SURAT.

Hazira Manufacturing Division

Village-Mora, Post-Bhatha, Surat-Hazira Road, Dist. Surat (Gujarat), PIN : 394510
Tel. : +91 - 261 - 353 6959, 353 5999, 353 5086

o/c

Reliance

Industries Limited

CIN No : L17110MH1973PLCo19786"

Apr 21, 2018

Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10 A,
Gandhinagar - 382043

Kind Attn : Sh. N M Tabhari (Sr. Environment Engineer)

Sub : Submission of Fly Ash Utilisation Data for FY : 2017-18 as per Fly Ash Notification,
1999 as amended upto 2016

Dear Sir,

With reference to Fly Ash Notification - 1999, please find attached herewith details of Fly Ash
Generation and Utilization during FY : 2017-18.

For your information & records please.

Thanking you,

Yours faithfully,
For Reliance Industries Limited



(Premal Shah)
Head - Environment

Encl : As above

Copy : The Regional Officer - GPCB - Surat

21/04/18
Gujarat Pollution Control Board

Village - Mora, Post - Bhatha, Surat - Hazira Road, Dist.: Surat (Gujarat) Pin : 394510.
Tel.: 0261 - 4135999 Telefax : 0261 - 4135099, 4135628.

Registered Office :- Maker Chambers IV, 3rd Floor, 222, Nariman Point, Mumbai - 400 021, India.

Reliance

Industries Limited

CIN No : L17110MH1973PLC019786"

Apr 21, 2018

Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10 A,
Gandhinagar - 382043

Kind Attn : Sh. N M Tabhani (Sr. Environment Engineer)

Sub : Submission of Fly Ash Utilisation Data for FY : 2017-18 as per Fly Ash Notification, 1999 as amended upto 2016

Dear Sir,

With reference to Fly Ash Notification - 1999, please find attached herewith details of Fly Ash Generation and Utilization during FY : 2017-18.

For your information & records please.

Thanking you,

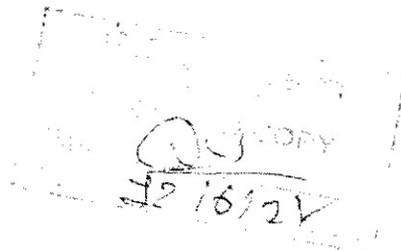
Yours faithfully,
For Reliance Industries Limited



(Premal Shah)
Head - Environment

Encl : As above

Copy : The Regional Officer - GPCB - Surat



Village - Mora, Post - Bhatha, Surat - Hazira Road, Dist.: Surat (Gujarat) Pin : 394510.
Tel.: 0261 - 4135999 Telefax : 0261 - 4135099, 4135628.

Registered Office :- Maker Chambers IV, 3rd Floor, 222, Nariman Point, Mumbai - 400 021, India.

Captive Cogeneration Power Plant (CCPP)
 M/s. Reliance Industries Limited, (RIL),
 Village Mora, PO Bhatha, Surat-Hazira Road,
 Dist.-Surat
 PIN-394510

FY	Ash Generation (MT)		Ash Utilisation (MT) Thru'				Total Ash Utilisation (MT)
	Fly Ash	Bottom Ash	RIL for		M/s Ashtech & M/s Patel for		
			Cement making	Brick making	Filling Low Lying Areas	Cement making	
2017-18	3,43,461	19,790	21,035	1,33,793	2,17,510	22,549	3,91,886

* Difference in Generation and Utilisation quantity is due to moisture addition while filling the ash in the dumper to avoid dusting.

**Reliance**

Industries Limited

CIN No : L17110MH1973PLC019786"

Apr 17, 2019

Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10 A,
Gandhinagar - 382043

Kind Attn : Sh. Sushil Vegda (Sr. Environment Engineer)

Sub : Submission of Fly Ash Utilisation Data for FY : 2018-19 as per Fly Ash Notification, 1999 as amended upto 2016

Dear Sir,

With reference to Fly Ash Notification - 1999, please find attached herewith details of Fly Ash Generation and Utilization during FY : 2018-19.

For your information & records please.

Thanking you,

Yours faithfully,
For Reliance Industries Limited

(Premal Shah)
Head - Environment

Encl : As above

Copy : The Regional Officer - GPCB - Surat

GPCB - Nav. Datta

**Reliance**

Industries Limited

CIN No : L17110MH1973PLC019786"

Gujarat Pollution Control Board,
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(Premal Shah)
Head - Environment

Encl : As above

Copy : The Regional Officer - GPCB - Surat

25-4-19

Captive Cogeneration Power Plant (CCPP) M/s. Reliance Industries Limited, (RIL), Village Mora, PO Bhatha, Surat-Hazira Road, Dist.-Surat PIN-394510										
FY	Ash Generation Details (Qty. in MT)			Ash Utilization Details (Qty. in MT) Thru'						Total Ash Utilisation (Qty. in MT)
	Fly Ash	Bottom Ash	Total	RIL for		M/s Ashtech & M/s Patel for		Total Ash Utilisation (Qty. in MT)		
2018-19	301742	39581	341323	Cement making	Brick making	Brick making	Filling low lying areas		Cement making	355661
				76424	1440	6668	225304	45826		

Remark:

Difference in Generation and Utilisation quantity of Ash Qty is due to moisture addition while filling the ash in the dumper

Chaitanyakumar Sheth

From: Premal Shah
Sent: 30 April 2020 16:52
To: uh-gpcb-sura@gujarat.gov.in
Cc: ro-gpcb-sura@gujarat.gov.in
Subject: Submission of Annual Fly Ash details for FY 19-20 for RIL-HMD (PCB-ID 21170)
Attachments: RIL-HMD Fly Ash Annual Report 2019-20.pdf

Sir

As per Fly Ash Notification 1999, RIL-HMD hereby submit annual status of fly ash generated from our coal based power plant. These details are submitted for FY 2019-20.

In view of prevailing COVID-19 situation, we are submitting this return through email and will submit hard copy once lock down is over.

Request to kindly accept our submission and oblige.

Regards



Premal Shah
Head – Environment
RIL-HMD
PCB-ID 21170

Annexure-I

PCB ID-21170

Captive Cogeneration Power Plant (CCPP)

M/s. Reliance Industries Limited, (RIL),

Village Mora, PO Bhatha, Surat-Hazira Road,

Dist.-Surat

PIN-394510

FY	Ash Generation Details (Qty. in MT)			Ash Utilization Details (Qty. in MT)					Total Ash Utilisation (Qty. in MT)
	Fly ASH	Bottom Ash	Total	Cement making	Brick making	RMC	Road making projects /Infrastructure Projects	Filling low lying areas	
2019-20	258171	28864	287035	92844	58642	20192	4763	121355	297795

Remark:

Difference in Generation and Utilisation quantity of Ash Qty is due to moisture addition while filling the ash in the dumper



Captive Cogeneration Power Plant (CCPP) M/s Reliance Industries Ltd (RIL), Village : Mora, PO : Bhatha, Surat-Hazira Road, Dist. Surat, Pin : 394510										
Month	Ash Generation (Qty. in MT)*			Ash Utilization (Qty. in MT)						Total Ash Utilization
	FlyAsh	Bottom Ash	Total	Cement making	Brick making	RMC	Road making project	Reclamation of low lying areas		
Apr-20	5,858	909	6,767	1,017	41	0	0	6,849	7,907 [#]	
May-20	10,000	2,378	12,378	3,673	331	0	0	8,593	12,597 [#]	
Jun-20	13,614	3,420	17,034	8,256	2,660	1,285	0	5,501	17,703 [#]	
Jul-20	10,313	1,980	12,293	6,793	3,906	116	0	1,270	12,085 [§]	
Aug-20	4,434	1,189	5,623	3,993	134	0	0	674	4,800 [§]	

Remarks:

(1) * --> As recorded in Silos

(2) [#] --> Difference in Generation and Utilisation quantity of Ash Qty is due to moisture addition while loading the receiptal transport vehicle. Despatch Qty as recorded on weigh bridge(3) [§] --> Balance quantity i.e. difference between Generation & Utilization quantity is in Silos